

**15 -ാം കേരള നിയമസഭ**

**13 -ാം സമ്മേളനം**

**നക്ഷത്രചിഹ്നമിട്ട ചോദ്യം നം. 348**

**18-03-2025 - ൽ മറുപടിയ്ക്ക്**

**കേന്ദ്രവിഷ്കൃത പദ്ധതികളിലെ കുടിശിക**

ചോദ്യം	ഉത്തരം																								
<p align="center"> <b>ശ്രീ. കെ .ഡി .പ്രസേനൻ ,</b>  <b>ശ്രീമതി കെ. കെ. ശൈലജ ടീച്ചർ ,</b>  <b>ശ്രീ. എച്ച്. സലാം,</b>  <b>ശ്രീ. കെ.എൻ. ഉണ്ണിക്കൃഷ്ണൻ</b> </p>	<p align="center"> <b>ശ്രീ കെ എൻ ബാലഗോപാൽ</b>  <b>(ധനകാര്യ വകുപ്പ് മന്ത്രി)</b> </p>																								
<p>(എ) കേന്ദ്രവിഷ്കൃത പദ്ധതികളിൽ കേന്ദ്ര സർക്കാർ സംസ്ഥാന വിഹിതം ഏകപക്ഷീയമായി ഉയർത്തിയതുമൂലമുണ്ടായിട്ടുള്ള അധിക ബാധ്യതകൾക്കിടയിലും ഈ പദ്ധതികളുടെ സുഗമമായ പ്രവർത്തനം ഉറപ്പുവരുത്തുന്നതിന് സ്വീകരിച്ചുവരുന്ന നടപടികൾ വിലയിരുത്തിയിട്ടുണ്ടോ; വിശദാംശം നൽകാമോ;</p>	<p>(എ) സംസ്ഥാനത്തിന്റെ റവന്യൂ വരുമാനത്തിന്റെ പ്രധാന സ്രോതസ്സാണ് കേന്ദ്രവിഷ്കൃത പദ്ധതികളിലൂടെയുള്ള വിഭവ കൈമാറ്റം. നിലവിലുള്ള പദ്ധതികളിൽ കേന്ദ്ര-സംസ്ഥാന അനുപാതം, 25:75, 33.33:66.67, 50:50, 60:40, 75:25 80:20 &amp; 100:0 എന്നിങ്ങനെയാണ്. PFMS ലെ റിപ്പോർട്ട് പ്രകാരം State Linked Scheme-ന്റെ കേന്ദ്ര-സംസ്ഥാന അനുപാതം ചുവടെയുള്ള പട്ടികയിൽ കണ്ടാലും.</p> <table border="1" data-bbox="925 1120 1458 1568"> <thead> <tr> <th>ക്രമ നം.</th> <th>കേന്ദ്ര-സംസ്ഥാന അനുപാതം</th> <th>SLS ന്റെ എണ്ണം</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>25:75</td> <td>1</td> </tr> <tr> <td>2</td> <td>33.33:66.67</td> <td>1</td> </tr> <tr> <td>3</td> <td>50:50</td> <td>21</td> </tr> <tr> <td>4</td> <td>60:40</td> <td>118</td> </tr> <tr> <td>5</td> <td>75:25</td> <td>3</td> </tr> <tr> <td>6</td> <td>80:20</td> <td>2</td> </tr> <tr> <td>7</td> <td>100:0</td> <td>49</td> </tr> </tbody> </table> <p>2021-22 സാമ്പത്തിക വർഷം മുതൽ പുതുതായി തുടങ്ങിയ കേന്ദ്രവിഷ്കൃത പദ്ധതികളിൽ ഭൂരിഭാഗവും 60:40 അനുപാതത്തിൽ ഉള്ളതിനാൽ, സംസ്ഥാന വിഹിതത്തിലെ ചെലവ് ടി സാമ്പത്തിക വർഷം മുതൽ ഇലോം വർദ്ധിച്ചിട്ടുണ്ട്.</p> <p>കേന്ദ്രവിഷ്കൃത പദ്ധതികളുടെ ഘടനയിൽ നീതി ആയോഗ് നടപ്പിലാക്കിയ മാറ്റം സംസ്ഥാനങ്ങൾക്ക് അധിക ബാധ്യതയാണ് ഉണ്ടാക്കിയിരിക്കുന്നത്. 'കോർ ഓഫ് ടി കോർ' എന്നും 'കോർ' എന്നും രണ്ട് ഗണത്തിലാണ് ഇപ്പോൾ കേന്ദ്രവിഷ്കൃത പദ്ധതികൾ നടപ്പിലാക്കുന്നത്. ഇതിൽ 90% കേന്ദ്ര വിഹിതം</p>	ക്രമ നം.	കേന്ദ്ര-സംസ്ഥാന അനുപാതം	SLS ന്റെ എണ്ണം	1	25:75	1	2	33.33:66.67	1	3	50:50	21	4	60:40	118	5	75:25	3	6	80:20	2	7	100:0	49
ക്രമ നം.	കേന്ദ്ര-സംസ്ഥാന അനുപാതം	SLS ന്റെ എണ്ണം																							
1	25:75	1																							
2	33.33:66.67	1																							
3	50:50	21																							
4	60:40	118																							
5	75:25	3																							
6	80:20	2																							
7	100:0	49																							

ലഭിക്കുന്ന 'കോർ ഓഫ് ദി കോർ' പദ്ധതികളുടെ എണ്ണം ഓരോ വർഷവും കുറഞ്ഞുവരികയാണ്. 'കോർ' എന്ന രണ്ടാമത്തെ ഗണത്തിലാണ് പദ്ധതികളുടെ സിംഹഭാഗവും. ഈ പദ്ധതികളുടെ 40% സംസ്ഥാനം വഹിക്കണമെന്നതിനാൽ വലിയ ബാധ്യതയാണ് സംസ്ഥാനത്തിന് ഉണ്ടാകുന്നത്. കേന്ദ്രാവിഷ്കൃത പദ്ധതികളിലെ നിബന്ധനകളിൽ മാറ്റം വരുത്തുവാൻ സംസ്ഥാനങ്ങളെ അനുവദിക്കാറില്ല. 2016-17 സാമ്പത്തിക വർഷം മുതൽ സ്വച്ഛ് ഭാരത് മിഷൻ (ഗ്രാമീൺ) പദ്ധതിയുടെയും 2018-19 വർഷം മുതൽ സ്വച്ഛ് ഭാരത് മിഷൻ (അർബൻ) പദ്ധതിയുടെയും വിഹിതം 25% എന്നത് 40% ആയി വർദ്ധിപ്പിച്ചിട്ടുണ്ട്. 'കോർ' എന്ന ഗണത്തിലെ ഇപ്പോഴുള്ള കേന്ദ്രാവിഷ്കൃത പദ്ധതികളുടെ അനുപാതം 60:40 ൽ നിന്ന് 75:25 ആക്കണമെന്ന് സംസ്ഥാനം അഭ്യർത്ഥിച്ചിട്ടുണ്ടെങ്കിലും **(അനുബന്ധം-I ൽ ചേർത്തിരിക്കുന്നു)** ഇതിൽ അനുകൂല നിലപാട് കേന്ദ്ര സർക്കാരിൽ നിന്നും ഉണ്ടായിട്ടില്ല. ഇത് സംസ്ഥാനത്തിന്റെ സാമ്പത്തിക സ്ഥിതിയെ കൂടുതൽ പ്രതിസന്ധിയിലേക്ക് തള്ളിവിടുന്നു. സംസ്ഥാനത്തിന്റെ തനത് നികുതി-നികുതിയേതര വരുമാനം വർദ്ധിപ്പിച്ചും അനാവശ്യ ചെലവുകൾ ചുരുക്കിക്കൊണ്ടും വികസന-ക്ഷേമ പ്രവർത്തനങ്ങൾക്ക് ആവശ്യമായ പരമാവധി വിഭവങ്ങൾ സമാഹരിക്കാനുള്ള തീവ്രശ്രമമാണ് സംസ്ഥാനം നടത്തിക്കൊണ്ടിരിക്കുന്നത്. സംസ്ഥാനത്തിന്റെ സാമ്പത്തികമായ പങ്ക് കുറയ്ക്കുന്ന തരത്തിലുള്ള കേന്ദ്രാവിഷ്കൃത പദ്ധതികളാണ് ഉണ്ടാകേണ്ടത്. അപ്രകാരം അധികമായി ലഭ്യമാകുന്ന തുക സംസ്ഥാനത്തിന് വികസന-ക്ഷേമ പദ്ധതികൾക്ക് വേണ്ടി വിനിയോഗിക്കാൻ കഴിയും.

ഇതു കൂടാതെ, അംഗൻവാടി ജീവനക്കാർ, ആശാ വർക്കർമാർ, മറ്റ് സ്ത്രീ വർക്കർമാർ എന്നിവരുടെ ഓണറേറിയം നിരക്ക്, ദേശീയ സാമൂഹിക സഹായ പദ്ധതിക്ക് കീഴിലുള്ള പെൻഷൻ നിരക്ക്, ഉച്ചക്ഷേമ പരിപാടിയിലെ പാചകച്ചെലവ്, ദരിദ്രർക്കുള്ള ഭവന പദ്ധതികളിൽ കേന്ദ്ര സർക്കാരിന്റെ വിഹിതം എന്നിവ വളരെക്കാലം മുമ്പ് നിശ്ചയിച്ചിരുന്ന നിരക്കാണ് നിലവിൽ ഉള്ളത്. ആയത് കാലോചിതമായി വർദ്ധിപ്പിക്കുന്നതിനായി കേന്ദ്ര സർക്കാരിനോട് സംസ്ഥാന സർക്കാർ അഭ്യർത്ഥിച്ചിട്ടുണ്ട്.

കേന്ദ്രാവിഷ്കൃത പദ്ധതികളായ സ്വച്ഛ് ഭാരത് മിഷൻ (ഗ്രാമീൺ), സ്വച്ഛ് ഭാരത് മിഷൻ (അർബൻ) എന്നിവയുടെ സംസ്ഥാന വിഹിതം കേന്ദ്ര സർക്കാർ ഉയർത്തിയത് മുഖാന്തിരം പദ്ധതി പ്രവർത്തനങ്ങൾ സുഗമമായി തുടരുന്നത് ഉറപ്പ് വരുത്തുന്നതിന് സംസ്ഥാന സർക്കാർ യഥാസമയം നടപടികൾ സ്വീകരിക്കുകയും തുക അനുവദിക്കുകയും ചെയ്തിട്ടുണ്ട്.

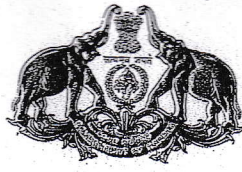
			<p>മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതിയുടെ നടത്തിപ്പിനുള്ള അവിദഗ്ധ വേതനം - 100% കേന്ദ്ര വിഹിതവും, മെറ്റീരിയൽ ഘടകം 75:25 (കേന്ദ്ര സംസ്ഥാന) വിഹിതവും, അഡ്മിൻ ഘടകം 100% കേന്ദ്ര വിഹിതവും, എന്നിങ്ങനെയാണ്. ആയതിൽ മാറ്റമുണ്ടായിട്ടില്ല.</p> <p>ദേശീയ ആരോഗ്യ മിഷന്റെ പദ്ധതികൾക്കുള്ള കേന്ദ്ര സംസ്ഥാന വിഹിതം 60:40 എന്ന അനുപാതത്തിലാണ് ഇപ്പോൾ പ്രവർത്തിച്ചു വരുന്നത്. 2007-08 മുതൽ 2011-12 വരെ കേന്ദ്ര സംസ്ഥാന വിഹിതം 85:15 എന്ന അനുപാതത്തിലും, 2012-13 മുതൽ 2014-15 വരെ കേന്ദ്ര സംസ്ഥാന വിഹിതം 75:25 എന്ന അനുപാതത്തിലും, 2015-16 മുതൽ കേന്ദ്ര സംസ്ഥാന വിഹിതം 60:40 എന്ന അനുപാതത്തിലുമാണ് പ്രവർത്തിക്കുന്നത്. കേന്ദ്രം അംഗീകരിക്കുന്ന പദ്ധതികളുടെ സുഗമമായ പ്രവർത്തനം ഉറപ്പ് വരുത്തുന്നതിന് നിലവിലെ ആനുപാതികമായ 40% സംസ്ഥാന വിഹിതം അനുവദിച്ചു നൽകാറുണ്ട്.</p>
(ബി)	<p>തൊഴിലുറപ്പ്, സുസ്ഥിര വികസന പദ്ധതികൾ, മാലിന്യ നിർമ്മാർജ്ജനം തുടങ്ങിയ ദേശീയ സാമ്പത്തിക സർവ്വേ പ്രകാരം സംസ്ഥാനം മുൻനിരയിൽ നിൽക്കുന്ന മേഖലകൾക്കായുള്ള ബജറ്റ് തുകയിൽ വെട്ടിക്കുറവ് വരുത്തിയിട്ടുള്ളത് ശ്രദ്ധയിൽപ്പെട്ടിട്ടുണ്ടോ; വിശദമാക്കാമോ;</p>	(ബി)	<p>ഉണ്ട്. 2022-2023 സാമ്പത്തിക വർഷം 90805.93 കോടി രൂപ മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതിയ്ക്ക് വേണ്ടി കേന്ദ്ര ബജറ്റിൽ തുക വകയിരുത്തിയിരുന്നു. തുടർന്ന് 2023-24 സാമ്പത്തിക വർഷം 60000 കോടിയും 2024-25, 2025-26 വർഷങ്ങളിൽ 86000 കോടി രൂപയുമാണ് വകയിരുത്തിയിട്ടുള്ളത്.</p> <p>തൊഴിലുറപ്പ്, മാലിന്യ നിർമ്മാർജ്ജനം തുടങ്ങിയ കേന്ദ്രാവിഷ്കൃത പദ്ധതികളിൽ 2025-26 സാമ്പത്തിക വർഷം പ്രതീക്ഷിക്കുന്ന കേന്ദ്ര സഹായത്തെ അടിസ്ഥാനപ്പെടുത്തി ടി വർഷത്തെ സംസ്ഥാന ബജറ്റിൽ വകകൊള്ളിച്ചിട്ടുള്ള വിഹിതങ്ങളിൽ മുൻ സാമ്പത്തിക വർഷത്തെ അപേക്ഷിച്ച് കുറവ് വന്നിട്ടില്ല. ലഭ്യമായ വിശദാംശങ്ങൾ പ്രകാരം ടി പദ്ധതികൾക്ക് 2025-26 സാമ്പത്തിക വർഷം കേന്ദ്ര ബജറ്റിൽ വകയിരുത്തിയിരിക്കുന്ന വിഹിതത്തിലും കുറവ് വന്നിട്ടുള്ളതായി ശ്രദ്ധയിൽപ്പെട്ടിട്ടില്ല. <b>(അനുബന്ധം-II ൽ ചേർത്തിരിക്കുന്നു)</b></p>
(സി)	<p>സംസ്ഥാനത്ത് മഹാത്മാ ഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതിയുമായി ബന്ധപ്പെട്ട് കേന്ദ്ര സർക്കാർ വരുത്തിയിട്ടുള്ള കുടിശിക എത്രയാണ്; വിശദമാക്കാമോ;</p>	(സി)	<p>മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതി നിർവ്വഹണവുമായി ബന്ധപ്പെട്ട് കേന്ദ്ര സർക്കാരിൽ നിന്നും ലഭ്യമാകേണ്ടത് അവിദഗ്ധ വേതനം (100 ശതമാനവും കേന്ദ്ര വിഹിതം) മെറ്റീരിയൽ 75% (കേന്ദ്ര വിഹിതം) ഭരണ ചെലവ് (100 ശതമാനവും കേന്ദ്ര വിഹിതം) എന്നീ ഇനങ്ങളിലാണ്. അവിദഗ്ധ വേതന ഇനത്തിൽ 43394.73 ലക്ഷം രൂപയും, മെറ്റീരിയൽ ഇനത്തിൽ 1460.53 ലക്ഷം രൂപയും, ഭരണ ചെലവ് ഇനത്തിൽ 16805.59 ലക്ഷം</p>

		<p>രൂപയും 6/3/2025 തീയതിയിലെ കണക്ക് പ്രകാരം കേന്ദ്ര സർക്കാരിൽ നിന്നും കൂടിശ്ശികയായി ലഭിക്കാനുണ്ട്.</p>
<p>(ഡി)</p> <p>ദേശീയ ആരോഗ്യസൗകര്യവുമായി ബന്ധപ്പെട്ട് കേന്ദ്ര സർക്കാർ കൂടിശ്ശിക വരുത്തിയിട്ടുള്ളത് എത്രയാണ്; സംസ്ഥാനത്തിനർഹമായ തുകകൾ നേടിയെടുക്കുന്നതിനായി കേന്ദ്ര സർക്കാരിൽ സമ്മർദ്ദം ചെലുത്തുമോ; വിശദമാക്കുമോ?</p>	<p>(ഡി)</p> <p>കേന്ദ്രാവിഷ്കൃത പദ്ധതികളിൽ കേന്ദ്രസർക്കാർ അനുശാസിക്കുന്ന Branding/naming മാർഗ്ഗനിർദ്ദേശങ്ങൾ സംസ്ഥാനം പാലിക്കുന്നില്ല എന്ന കാരണമുയർത്തി NHM പദ്ധതിയ്ക്ക് 2023-24 സാമ്പത്തിക വർഷം ലഭ്യമാകേണ്ട 636.88 കോടി രൂപ കേന്ദ്ര വിഹിതം കേന്ദ്ര സർക്കാർ അനുവദിച്ചിരുന്നില്ല.</p> <p>എന്നാൽ, NHM പദ്ധതിയായി കേന്ദ്രസർക്കാർ അനുശാസിക്കുന്ന Branding/naming മാർഗ്ഗനിർദ്ദേശങ്ങൾ നടപ്പിലാക്കിയ സാഹചര്യത്തിൽ, നടപ്പു സാമ്പത്തിക വർഷത്തിൽ കേന്ദ്ര സർക്കാർ ടി പദ്ധതിയായി നാളിതുവരെ ആകെ 467.48 കോടി രൂപ അനുവദിച്ചിട്ടുണ്ട്.</p> <p>പി. എം. ശ്രീ. പദ്ധതി-യുടെ ധാരണാപത്രം ഒപ്പിടുന്നത് സംബന്ധിച്ച വിഷയം സംസ്ഥാന സർക്കാരിന്റെ പരിഗണനയിലാണ്. സമഗ്ര ശിക്ഷാ കേരളം എന്ന കേന്ദ്രാവിഷ്കൃത പദ്ധതിയ്ക്ക് കേന്ദ്ര-വിദ്യാഭ്യാസ മന്ത്രാലയത്തിൽ നിന്നും 2024-25 സാമ്പത്തിക വർഷത്തിൽ ലഭിക്കേണ്ടിയിരുന്ന കേന്ദ്ര വിഹിതം ഇതുവരെയും അനുവദിച്ചിട്ടില്ലാത്ത സാഹചര്യത്തിൽ, സംസ്ഥാന വിഹിതമായ 118.40 കോടി രൂപ മുൻകൂറായി ടി പദ്ധതിയുടെ എസ്.എൻ.എ. അക്കൗണ്ടിലേയ്ക്ക് നൽകിയിട്ടുണ്ട്.</p> <p>മറ്റു പദ്ധതികൾക്ക് അനുവദിച്ച ഗഡു ചെലവഴിക്കുന്ന മുറയ്ക്ക് കേന്ദ്ര വിഹിതം കൃത്യമായി ലഭിക്കുന്നുണ്ട്.</p> <p>2023-24 സാമ്പത്തിക വർഷം ദേശീയ ആരോഗ്യ സൗകര്യത്തിനായി കേന്ദ്ര സർക്കാർ വിഹിതം ഇനത്തിൽ വകയിരുത്തിയ 826.02 കോടി രൂപയിൽ 189.14 കോടി രൂപ അനുവദിച്ചുനൽകുകയും 636.88 കോടി രൂപ കൂടിശ്ശികയാകുകയും ചെയ്തിട്ടുണ്ട്.</p>	<p>(ഡി)</p> <p>കേന്ദ്രാവിഷ്കൃത പദ്ധതികളിൽ കേന്ദ്രസർക്കാർ അനുശാസിക്കുന്ന Branding/naming മാർഗ്ഗനിർദ്ദേശങ്ങൾ സംസ്ഥാനം പാലിക്കുന്നില്ല എന്ന കാരണമുയർത്തി NHM പദ്ധതിയ്ക്ക് 2023-24 സാമ്പത്തിക വർഷം ലഭ്യമാകേണ്ട 636.88 കോടി രൂപ കേന്ദ്ര വിഹിതം കേന്ദ്ര സർക്കാർ അനുവദിച്ചിരുന്നില്ല.</p> <p>എന്നാൽ, NHM പദ്ധതിയായി കേന്ദ്രസർക്കാർ അനുശാസിക്കുന്ന Branding/naming മാർഗ്ഗനിർദ്ദേശങ്ങൾ നടപ്പിലാക്കിയ സാഹചര്യത്തിൽ, നടപ്പു സാമ്പത്തിക വർഷത്തിൽ കേന്ദ്ര സർക്കാർ ടി പദ്ധതിയായി നാളിതുവരെ ആകെ 467.48 കോടി രൂപ അനുവദിച്ചിട്ടുണ്ട്.</p> <p>പി. എം. ശ്രീ. പദ്ധതി-യുടെ ധാരണാപത്രം ഒപ്പിടുന്നത് സംബന്ധിച്ച വിഷയം സംസ്ഥാന സർക്കാരിന്റെ പരിഗണനയിലാണ്. സമഗ്ര ശിക്ഷാ കേരളം എന്ന കേന്ദ്രാവിഷ്കൃത പദ്ധതിയ്ക്ക് കേന്ദ്ര-വിദ്യാഭ്യാസ മന്ത്രാലയത്തിൽ നിന്നും 2024-25 സാമ്പത്തിക വർഷത്തിൽ ലഭിക്കേണ്ടിയിരുന്ന കേന്ദ്ര വിഹിതം ഇതുവരെയും അനുവദിച്ചിട്ടില്ലാത്ത സാഹചര്യത്തിൽ, സംസ്ഥാന വിഹിതമായ 118.40 കോടി രൂപ മുൻകൂറായി ടി പദ്ധതിയുടെ എസ്.എൻ.എ. അക്കൗണ്ടിലേയ്ക്ക് നൽകിയിട്ടുണ്ട്.</p> <p>മറ്റു പദ്ധതികൾക്ക് അനുവദിച്ച ഗഡു ചെലവഴിക്കുന്ന മുറയ്ക്ക് കേന്ദ്ര വിഹിതം കൃത്യമായി ലഭിക്കുന്നുണ്ട്.</p> <p>2023-24 സാമ്പത്തിക വർഷം ദേശീയ ആരോഗ്യ സൗകര്യത്തിനായി കേന്ദ്ര സർക്കാർ വിഹിതം ഇനത്തിൽ വകയിരുത്തിയ 826.02 കോടി രൂപയിൽ 189.14 കോടി രൂപ അനുവദിച്ചുനൽകുകയും 636.88 കോടി രൂപ കൂടിശ്ശികയാകുകയും ചെയ്തിട്ടുണ്ട്.</p>

സെക്ഷൻ ഓഫീസർ

**K. N. BALAGOPAL**

Minister for Finance  
Government of Kerala



Room No. 131, North Block  
Government Secretariat  
Thiruvananthapuram  
Office : 0471-2333294  
Mobile: 9400887700  
Email: min.fin@kerala.gov.in

22.06.2024

**Hon'ble Union Finance Minister Smt. Nirmala Sitharaman Ji, Hon'ble Minister of States for Finance, Hon'ble Finance Ministers from other States, Union Finance Secretary, other senior officials of Union Government and State Governments and friends;**

At the outset, let me congratulate Smt. Nirmala Sitharaman Ji for assuming the office of the Minister of Finance, Government of India for the second consecutive term. I wish her the very best and look forward to a bright future in which the Union and the States cooperate in chalking out a path for people's welfare

I wish to make the speech as brief as possible for want of time. Speaking on behalf of Kerala I wish that the new Union budget would place enhanced emphasis on fighting food inflation, unemployment, poverty, demand deficiency in the economy, and the infrastructure shortages.

I am duty bound to highlight the Kerala specific problems and demands here. We are giving a separate note which is more comprehensive. Further I am not touching upon long term fiscal issues which are going to be taken up in the memorandum to be submitted to the Finance Commission. In the speech I will confine myself to the issues that require urgent attention in the forthcoming union budget.

The first thing that the state is looking forward to is a substantial jump in capital expenditure in the state. There is no need to emphasize the importance of Vizhinjam International Mother Port, which is seen as a game changing project for the country as a whole. Apart from direct investment of the Union government, we urgently need special capital investment of Rs.5000 crore for the state for fulfilling our part in the

development of the Port and the Port region. We request another 5000 crore for financing certain other infrastructure projects such as the *'Tunnel Road link between Calicut and Wayanad'*. It may be reiterated that Kerala has not been able to benefit from the welcome CAPEX facility announced in the earlier Union Budgets, which allowed the state to utilize the fund over and above the normal borrowing limit and with concessional terms.

As everybody know the railway infrastructure in the state is on the verge of breakdown on account of the growing imbalance between traffic load and the infrastructure. We wish an early clearance of the project for semi-high speed railway line. It may take more time for constructing the new line. It is important to take major enhancement in the existing system to avoid the stalemate in the state's railway system. More express trains and passenger trains have to be operated.

As Honorable Minister is aware we are currently borrowing much lower compared to the limits set for the state. It is on account of changes introduced in the calculation of Borrowing Ceiling such as inclusion of public account and the borrowings of state-owned enterprises. Hence, this policy has to be reversed. The State is losing about Rs.5710 crore each this financial year and the next financial year. This is due to the introduction of a new measure by Union Government, in retrospective effect, to cut the borrowing limit of the State for the borrowings of KIIFB and Pension Company done in the year 2021-22. Also, Kerala may perhaps be the only state which had spent 25 percent of the LA cost of National Highway widening, which amounts to around Rs.6000 crore.

Kerala's efforts to develop infrastructure and enhance social services intensified many fold in recent years, helping the state gain substantially higher-level indices in social and economic sectors, which in turn contributed to the country's overall progress.

However, with the cut in the *inter se* share from the divisible pool, reduction in the revenue neutral rate after the introduction of GST, the stopping of GST compensation and Revenue Deficit Grants and newly introduced restrictions on borrowing ceilings. The state, which has only started to recover from the drastic effects of repeated floods and COVID-19, is facing a very difficult time in managing its finances for meeting its obligations. In view of this, we urge the Union Government to announce a special package for Kerala in the forthcoming Union Budget.

### **1. Need for a Special package for Kerala**

As mentioned in the communication sent to us, the focus of this Budget discussion is mainly to address the issues related to fiscal consolidation. In a federal set up, the fiscal consolidation path of a State is not merely depending on the State's own efforts and expenditure, but depends heavily on transfer of resources from the Union and the distribution fiscal powers.

In the case of Kerala, we have taken all the possible measures to enhance the own tax revenue and non-tax revenue which is well acknowledged by the latest AG report. Despite these efforts, State Government is going through a very serious liquidity crunch. This is specifically due to the following factors: a) potential revenue of the state has fallen sharply due to the reduction in share from divisible pool to 1.92 percent, which was 3.875 percent during 10<sup>th</sup> Finance Commission; b) the potential revenue of the state has declined due to the reduction in revenue neutral rate after the introduction GST; c) Central transfer plummeted to unprecedented low owing to stoppage of GST compensation and tapering off of Revenue Deficit Grants; d) the additional restrictions on Open Market borrowings. Kerala is of the view that this additional restriction on open market borrowing travels beyond the scope of the roadmap for fiscal consolidation laid down by the 15<sup>th</sup> Finance Commission and request that the Government of India may review them.

Considering the state's contribution in varied spheres in keeping up the national pride which include but not limited to HDI, SDG, start up and innovation, *a special package of at least Rs 24000 crore may be announced in the Union budget 2024-25 to tide over the current liquidity stress by scheduling it over a period of 2 years from 2024-25.*

Detailed views, suggestions and expectations of the Government of Kerala are submitted along with this for your favorable consideration.

**Thank you**



## **2. Issue of branding in CAPEX**

One of the mandatory conditions to avail the benefits of the CAPEX scheme is 'full compliance of guidelines/instructions issued by the GoI regarding branding/naming of Centrally Sponsored Schemes'. Differences in interpretation of the branding guidelines by Union and State Governments, should not affect the state's entitlement to avail funds from the CAPEX scheme for the much-needed capital investment. The state already suffered a huge loss during FY 2023-24 on account of this. *In view of this, it is urged that the compliance of branding/naming guidelines of all CSS may be delinked from the mandatory condition to avail of the benefits under any part of the 'Scheme for Special Assistance to States for Capital investment 2024-25.*

## **3. Special Assistance for Vizhinjam International SeaPort Ltd (VISL)**

Several advantages of VISL, if effectively harnessed, could contribute immensely to the maritime development of India. With a natural depth of over 20 meters without any need for year-long dredging, it is one of the most cost-effective seaports. Yet another advantage is location. It is much closer (less than 10 nautical miles) to the international shipping routes as compared to other ports in the country. It is said to be the only port that offers docking facilities for mother ships with a capacity of 24000 TEU (Twenty-foot equivalent units). It could be an ideal and cost-effective location for fueling/ bunkering. Once fully operational, Vizhinjam seaport could substantially reduce the time and cost of export from the country. All these factors make VISL an important component of India's journey towards a developed economy.

*To take full advantage of VISL for the region and the country, a number of projects with substantial backward and forward linkages are announced in the State Budget. In order to complement State's initiatives*

*and considering the national importance, a VISL package of Rs 5000 crore may be announced so that our Country can harness its full advantage.*

#### **4. Flexibility in Centrally Sponsored Schemes**

It is important to recognise the rationale behind placing development-related responsibilities in the State and Concurrent Lists. The intent was to allow states the flexibility to address their unique development challenges effectively. However, the increasing role of the Union government on state matters has significantly constrained the fiscal capacity. This shift has resulted in a misalignment of resources, limiting the ability of states to innovate and tailor solutions to their specific needs. It is crucial to achieve a balanced and effective development strategy to provide states with the fiscal autonomy and flexibility needed to address their diverse and evolving challenges. While the central government can state the national agenda, the state governments should be given the flexibility to utilise funds.

For Kerala, the rapidly aging population is one of the crucial issues that needs allocation of resources for prompt elderly care; the increasing proportion of NRIs and return migrants necessitates special rehabilitation schemes; the influx of workers from other states necessitates the state concentrating more on infrastructure for transportation, housing, public health and education; the concerns related to coastline erosion, man-animal conflict, flood management and disaster preparedness are some of the areas requiring most urgent attention. *To address these issues, Centrally sponsored schemes can be effectively used, provided that the State is given full autonomy and flexibility. Along with more flexibility in the implementation of CSS, we also request restoring central assistance to CSS from 60 to 75 percent.*

#### **5. Raising of Borrowing Ceiling**

Kerala has been taking prudent measures and efforts to improve its finances; however, it is facing a series of setbacks which are beyond the

control of the State Government. The additional restrictions on the Open Market Borrowing limit, especially inclusion of Public Account Accrual as borrowings and reducing the same from Open Market borrowing limits is causing undue liquidity stress. At present, the Government of India gives consent to the State for borrowing up to 3 percent of the GSDP. In the wake of financial constraints being faced by the State, *it is urged to remove the restrictions on open market borrowing such as inclusion of Public Accounts and borrowings of State-owned Enterprises. The annual borrowing ceiling of the State may be enhanced to 3.5 per cent from 3 per cent of GSDP unconditionally for the current financial year.*

#### **6. Withdraw imposition of retrospective effect in borrowing ceiling**

Kerala had initiated infrastructure projects through KIIFB and its impact on Kerala economy has been substantial. The amount expended through KIIFB has been considered as off-budget borrowing and the Ministry of Finance has started deducting this amount from the annual borrowing ceiling of the State. The Ministry of Finance has been cutting Rs.3140.7 crore annually from the borrowing ceiling for four years since 2022-23 on account of the off-budget borrowing done through KIIFB and KSSPL (Kerala Social Security Pension Company Limited) during 2021-22. The implementation of this new measure with retrospective effect has given a double shock to the State in terms of resource availability and its right to borrow from the open market. Hence, the prejudicial decision with retrospective effect needs to be reversed.

#### **7. Share of cost borne by Kerala for the land acquisition**

As part of the widening of National Highways, Kerala had spent 25 percent of the Land Acquisition cost. The approved amount for this purpose is Rs. 6769 crore and the State has already spent Rs. 5580 crore. Cutting this amount from annual borrowing limits amounts to disincentivising the State for supporting large capital projects and runs counter to the policy of the Union Government to encourage capital expenditure by the States. This kind of expenditure, perhaps, might not have been done by other states. We request that this amount should be treated as additional capital expenditure for National Highways and

hence State should be allowed to borrow 6000 crore in this financial year itself without any conditions.

## **8. Infrastructure Development**

Kerala requires substantial investment in infrastructure to support its demographic transition and economic activities. The state faces an infrastructure deficit due to high population density, a large number of vehicles, and high labor costs for infrastructure maintenance and development. Hence, we urge the Union Government to increase central funding for the development of transport infrastructure, including Roads, Railways, Metro and ports, as well as urban infrastructure projects in cities and towns. Kerala also needs additional train services, as many residents work in other states and a significant number of people travel to Kerala for jobs and tourism. *There is an urgent need to upgrade the railway infrastructure and introduce a high-speed railway corridor. Our demand for a Semi High Speed Railway Line (Silverline Project) is pending for approval for quite a long period.*

## **9. Enhancing the Central rate fixed for the 50% CSS Scheme "Assistance to State Agencies for Intra State Movement of Foodgrains & FPS Dealers Margin under NFSA" and other schemes.**

The current rate fixed by Government of India for Transportation and Handling charges for Intra State movement of NFSA rationed articles and FPS Dealers Commission are Rs.65/Ql and Rs.91/Ql respectively, whereas the actual expenditure per quintal being incurred by the State Government is at the rate of Rs.145/Ql & FPS Dealers Commission is Rs.290/Ql. Though it is a 50% CSS scheme, at present, the per quintal allocation of GoI for Transportation and Handling charges is only Rs.32.50 and for FPS Dealers Commission Rs.53.50, which is only a meagre one-fifth [1/5th] of actual expenditure. Consequently, there is an average additional annual burden of around Rs.280 Crore to the State exchequer, ie, in addition to matching State share contribution.

*Therefore, Union Government is requested to enhance the rate for Transportation and Handling charges & FPS Dealers Commission to make it commensurable with the actual cost being incurred by the State Government, on account of high labour charges and transportation cost.*

Besides this, the rate of honoraria for Anganwadi workers, Asha workers and other scheme workers also need to be enhanced appropriately. Rate of pension under National Social Assistance programme, cooking cost in mid-day meal programme, and Government of India's contribution in housing schemes for the poor also have to be enhanced as they were fixed a long time ago.

#### **10. Impact of Central Scrap Policy**

Government of India has mandated to scrap all Government owned vehicles which are older than 15 years. All the Government departments in Kerala have to give up substantial number of vehicles due to this policy decision. The Fire & Rescue Services department alone had condemned about 220 fire fighting vehicles. By the end of this year, the department may lose 220 fire fighting vehicles. Similar is the case with the Police department and the Health Services department. The Health Services department alone has condemned about 800 vehicles including ambulances. Hence, Central assistance to purchase new vehicles in place of the condemned vehicle is inevitable.

#### **11. Long-pending Demands from Kerala**

Let me conclude with a special note that many of our demands raised in the previous submissions still remain unaddressed. Important among them include establishing AIIMS in Kerala and starting an International Research Institute in Ayurveda at Kannur.

To address the issue of Rubber growers in Kerala, Government of Kerala has already introduced a Minimum Support Price of Rs.180. This has to be enhanced to Rs.250, for which we repeat urging the Union Government for a central assistance. The small-scale industries such as cashew, coir and

handloom, where higher proportion of women workers are employed also require the special attention of Union Government.

Central assistance is urgently required for the survey and preparation of DPR for Thalassery-Mysore and Nilambur-Nanchagud Rail Lines.

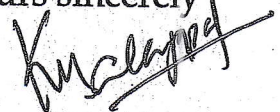
Similarly, we had been arguing for a change in the GST revenue sharing mechanism from the present 50:50 ratio to 60:40 ratio in favour of the State Governments due to the fact the expenditure are obligations more with the State Government compared to the Union and revenue raising powers are vested more in the hands of the Union. Moreover, we had always been urging the Union Government to restrict imposing surcharges and cess in such a manner that the divisible pool of the state does not shrink substantially.

I hope that the forthcoming Union Budget will consider these suggestions and long pending demands of Kerala state. I wish that the Union Budget may put forward a macroeconomic policy and fiscal consolidation measure with a view to uphold the true spirit of cooperative federalism.

With Best regards

dc

Yours sincerely



(K N Balagopal)

## STATEMENT 4A

## CENTRALLY SPONSORED SCHEMES

(In ₹ Crores)

MINISTRY/DEPARTMENT	Actuals 2023-2024			Budget Estimates 2024-2025			Revised Estimates 2024-2025			Budget Estimates 2025-2026		
	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total
<b>DemandNo. 1</b>	<b>11459.88</b>	...	<b>11459.88</b>	<b>15365.64</b>	...	<b>15365.64</b>	<b>13206.36</b>	...	<b>13206.36</b>	<b>17116.01</b>	...	<b>17116.01</b>
<b>Department of Agriculture and Farmers Welfare</b>												
1. Rashtriya Krishi Vikas Yojna	5693.49	...	5693.49	7553.00	...	7553.00	6000.00	...	6000.00	8500.00	...	8500.00
2. National Mission on Natural Farming	30.19	...	30.19	365.64	...	365.64	100.00	...	100.00	616.01	...	616.01
3. Krishionnati Yojana	5736.20	...	5736.20	7447.00	...	7447.00	7106.36	...	7106.36	8000.00	...	8000.00
<b>DemandNo. 4</b>	<b>869.30</b>	...	<b>869.30</b>	<b>1200.00</b>	...	<b>1200.00</b>	<b>1046.00</b>	...	<b>1046.00</b>	<b>1275.00</b>	...	<b>1275.00</b>
<b>Ministry of Ayush</b>												
4. National AYUSH Misson	869.30	...	869.30	1200.00	...	1200.00	1046.00	...	1046.00	1275.00	...	1275.00
<b>DemandNo. 15</b>	<b>8719.22</b>	...	<b>8719.22</b>	<b>7098.50</b>	<b>26.50</b>	<b>7125.00</b>	<b>7098.50</b>	<b>26.50</b>	<b>7125.00</b>	<b>7142.00</b>	<b>9.00</b>	<b>7151.00</b>
<b>Department of Food and Public Distribution</b>												
5. Assistance to States Agencies for Intra-State Movement of Foodgrains and FPS Dealers Margin under NFSA	8703.59	...	8703.59	7075.00	...	7075.00	7075.00	...	7075.00	7075.00	...	7075.00
6. Scheme for Modernization and Reforms through Technology in Public Distribution System (SMART-PDS)	15.63	...	15.63	23.50	26.50	50.00	23.50	26.50	50.00	67.00	9.00	76.00
<b>DemandNo. 16</b>	<b>303.21</b>	...	<b>303.21</b>	<b>588.96</b>	...	<b>588.96</b>	<b>156.00</b>	...	<b>156.00</b>	<b>585.00</b>	...	<b>585.00</b>
<b>Ministry of Cooperation</b>												
7. Computerization of Primary Agricultural Credit Societies	298.64	...	298.64	500.00	...	500.00	131.00	...	131.00	560.00	...	560.00
8. Centrally Sponsored Project for Strengthening of Cooperatives through IT Interventions	4.57	...	4.57	88.96	...	88.96	25.00	...	25.00	25.00	...	25.00
<b>DemandNo. 25</b>	<b>43240.88</b>	...	<b>43240.88</b>	<b>57427.39</b>	...	<b>57427.39</b>	<b>52480.00</b>	...	<b>52480.00</b>	<b>62660.00</b>	...	<b>62660.00</b>
<b>Department of School Education and Literacy</b>												
9. Samagra Shiksha	32829.70	...	32829.70	37500.00	...	37500.00	37010.00	...	37010.00	41250.00	...	41250.00
10. Pradhan Mantri Poshan Shakti Nirman (PM POSHAN)	8457.73	...	8457.73	12467.39	...	12467.39	10000.00	...	10000.00	12500.00	...	12500.00
11. Strengthening Teaching-Learning and Results for States (STARS)	699.47	...	699.47	1250.00	...	1250.00	850.00	...	850.00	1250.00	...	1250.00
12. PM Schools for Rising India (PM SHRI)	1214.68	...	1214.68	6050.00	...	6050.00	4500.00	...	4500.00	7500.00	...	7500.00
13. New India Literacy Programme (NILP)	39.30	...	39.30	160.00	...	160.00	120.00	...	120.00	160.00	...	160.00
<b>DemandNo. 26</b>	<b>186.06</b>	...	<b>186.06</b>	<b>1814.94</b>	...	<b>1814.94</b>	<b>895.00</b>	...	<b>895.00</b>	<b>1815.00</b>	...	<b>1815.00</b>
<b>Department of Higher Education</b>												
14. Pradhan Mantri Uchchar Shiksha Abhiyan (PM-USHA) (Earlier name-RUSA upto RE 2023-24)	186.06	...	186.06	1814.94	...	1814.94	895.00	...	895.00	1815.00	...	1815.00
<b>DemandNo. 28</b>	<b>529.55</b>	...	<b>529.55</b>	<b>713.50</b>	...	<b>713.50</b>	<b>590.00</b>	...	<b>590.00</b>	<b>720.00</b>	...	<b>720.00</b>
<b>Ministry of Environment, Forests and Climate Change</b>												
15. National Mission for a Green India	159.13	...	159.13	220.00	...	220.00	160.00	...	160.00	220.00	...	220.00
16. Conservation of Natural Resources and Ecosystems	20.46	...	20.46	43.50	...	43.50	30.00	...	30.00	50.00	...	50.00

## STATEMENT 4A

## CENTRALLY SPONSORED SCHEMES

(In ₹ Crores)

MINISTRY/DEPARTMENT	Actuals 2023-2024			Budget Estimates 2024-2025			Revised Estimates 2024-2025			Budget Estimates 2025-2026		
	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total
17. Integrated Development of Wildlife Habitats	349.96	...	349.96	450.00	...	450.00	400.00	...	400.00	450.00	...	450.00
<b>DemandNo. 43</b>	<b>1148.17</b>	...	<b>1148.17</b>	<b>2352.00</b>	...	<b>2352.00</b>	<b>1496.40</b>	<b>3.60</b>	<b>1500.00</b>	<b>2461.00</b>	<b>4.00</b>	<b>2465.00</b>
<b>Department of Fisheries</b>												
18. Pradhan Mantri Matsya Sampada Yojana (PMMSY)	1148.17	...	1148.17	2352.00	...	2352.00	1496.40	3.60	1500.00	2461.00	4.00	2465.00
<b>DemandNo. 44</b>	<b>402.21</b>	<b>157.31</b>	<b>559.52</b>	<b>369.00</b>	...	<b>369.00</b>	<b>495.00</b>	...	<b>495.00</b>	<b>1050.00</b>	...	<b>1050.00</b>
<b>Department of Animal Husbandry and Dairying</b>												
19. Development Programmes	402.21	157.31	559.52	369.00	...	369.00	495.00	...	495.00	1050.00	...	1050.00
<b>DemandNo. 45</b>	<b>778.79</b>	<b>0.05</b>	<b>778.84</b>	<b>879.00</b>	<b>0.50</b>	<b>879.50</b>	<b>1199.92</b>	<b>0.08</b>	<b>1200.00</b>	<b>1999.50</b>	<b>0.50</b>	<b>2000.00</b>
<b>Ministry of Food Processing Industries</b>												
20. Prime Minister Formalisation of Micro Food Processing Enterprises Scheme (PM FME)	778.79	0.05	778.84	879.00	0.50	879.50	1199.92	0.08	1200.00	1999.50	0.50	2000.00
<b>DemandNo. 46</b>	<b>43148.22</b>	...	<b>43148.22</b>	<b>48212.56</b>	<b>6.50</b>	<b>48219.06</b>	<b>47558.10</b>	<b>0.62</b>	<b>47558.72</b>	<b>53034.91</b>	<b>6.55</b>	<b>53041.46</b>
<b>Department of Health and Family Welfare</b>												
21. Flexible Pool for RCH & Health System Strengthening, National Health Programme and National Urban Health Mission	24851.21	...	24851.21	28782.50	0.50	28783.00	28782.39	0.61	28783.00	30009.37	0.55	30009.92
22. Infrastructure Maintenance	7977.20	...	7977.20	7000.00	...	7000.00	7000.00	...	7000.00	7000.00	...	7000.00
23. Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (PMJAY)	6670.47	...	6670.47	7299.00	1.00	7300.00	7605.53	0.01	7605.54	9405.00	1.00	9406.00
24. Strengthening of State Drug Regulatory System	48.58	...	48.58	75.00	...	75.00	50.00	...	50.00	50.00	...	50.00
25. Tertiary Care Programme	258.83	...	258.83	364.26	5.00	369.26	322.90	...	322.90	478.54	5.00	483.54
26. Human Resources for Health and Medical Education	1321.78	...	1321.78	1274.79	...	1274.79	579.12	...	579.12	1675.00	...	1675.00
27. Senior Citizen Health Insurance Scheme	0.16	...	0.16	0.01	...	0.01	1.16	...	1.16	...	...	...
28. Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PMABHIM)	1805.78	...	1805.78	3200.00	...	3200.00	3000.00	...	3000.00	4200.00	...	4200.00
29. Strengthening National Programme Management of the NRHM	214.21	...	214.21	217.00	...	217.00	217.00	...	217.00	217.00	...	217.00
<b>DemandNo. 49</b>	...	...	...	<b>10.87</b>	...	<b>10.87</b>	<b>4.33</b>	...	<b>4.33</b>	...	...	...
<b>Ministry of Home Affairs</b>												
30. National Cyclone Risk Mitigation Project	...	...	...	10.87	...	10.87	4.33	...	4.33	...	...	...
<b>DemandNo. 51</b>	<b>2979.75</b>	...	<b>2979.75</b>	<b>5319.57</b>	...	<b>5319.57</b>	<b>3157.18</b>	...	<b>3157.18</b>	<b>5439.17</b>	...	<b>5439.17</b>
<b>Police</b>												
31. Modernisation of Police Forces	2658.59	...	2658.59	3720.13	...	3720.13	2623.74	...	2623.74	4069.24	...	4069.24
32. Border Area Development Program	31.83	...	31.83	335.00	...	335.00	110.00	...	110.00	98.19	...	98.19
33. Scheme for Safety of Women ( Safe City projects)	143.18	...	143.18	214.44	...	214.44	214.44	...	214.44	215.34	...	215.34



## STATEMENT 4A

## CENTRALLY SPONSORED SCHEMES

(In ₹ Crores)

MINISTRY/DEPARTMENT	Actuals 2023-2024			Budget Estimates 2024-2025			Revised Estimates 2024-2025			Budget Estimates 2025-2026		
	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total
34. Vibrant Villages Programme	146.15	...	146.15	1050.00	...	1050.00	209.00	...	209.00	1056.40	...	1056.40
<b>DemandNo. 60</b>	<b>38152.20</b>	<b>...</b>	<b>38152.20</b>	<b>48545.63</b>	<b>...</b>	<b>48545.63</b>	<b>26373.12</b>	<b>...</b>	<b>26373.12</b>	<b>53604.00</b>	<b>...</b>	<b>53604.00</b>
<b>Ministry of Housing and Urban Affairs</b>												
35. Pradhan Mantri Awas Yojna (PMAY)-Urban	21684.33	...	21684.33	30170.61	...	30170.61	13670.00	...	13670.00	19794.00	...	19794.00
36. Pradhan Mantri Awas Yojana - Urban 2.0 (PMAY-U 2.0)	...	...	...	...	...	...	1500.00	...	1500.00	3500.00	...	3500.00
37. Scheme for Industrial Housing	...	...	...	...	...	...	...	...	...	2500.00	...	2500.00
38. Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM)	501.39	...	501.39	300.00	...	300.00	30.00	...	30.00	...	...	...
39. Deendayal Jan Aajeevika Yojana- Shehari {DJAY-(S)}	...	...	...	...	...	...	180.00	...	180.00	...	...	...
40. AMRUT (Atal Mission for Rejuvenation and Urban Transformation)	5590.84	...	5590.84	8000.00	...	8000.00	6000.00	...	6000.00	10000.00	...	10000.00
41. Smart Cities Mission	7982.36	...	7982.36	2400.00	...	2400.00	2000.00	...	2000.00	...	...	...
42. City Investment to Innovate, Integrate and Sustain 2.0 (CITIIS 2.0)	...	...	...	225.00	...	225.00	225.00	...	225.00	250.00	...	250.00
43. National Urban Digital Mission (NUDM)	...	...	...	1150.02	...	1150.02	108.70	...	108.70	1250.00	...	1250.00
44. Swachh Bharat Mission (SBM) - Urban	2392.28	...	2392.28	5000.00	...	5000.00	2159.42	...	2159.42	5000.00	...	5000.00
45. PM-eBus Sewa Scheme	1.00	...	1.00	1300.00	...	1300.00	500.00	...	500.00	1310.00	...	1310.00
46. Urban Challenge Fund	...	...	...	...	...	...	...	...	...	10000.00	...	10000.00
<b>DemandNo. 62</b>	<b>8039.95</b>	<b>0.90</b>	<b>8040.85</b>	<b>13329.65</b>	<b>1.83</b>	<b>13331.48</b>	<b>15142.57</b>	<b>1.90</b>	<b>15144.47</b>	<b>17642.06</b>	<b>1.88</b>	<b>17643.94</b>
<b>Department of Water Resources, River Development and</b>												
47. Pradhan Mantri Krishi Sinchai Yojna	6087.61	...	6087.61	8249.80	...	8249.80	6620.85	...	6620.85	8259.85	...	8259.85
48. Flood Management and Border Areas Programme (FMBAP)	197.40	0.90	198.30	447.74	1.83	449.57	398.10	1.90	400.00	448.12	1.88	450.00
49. Irrigation Census	18.06	...	18.06	40.00	...	40.00	20.00	...	20.00	40.00	...	40.00
50. National River Conservation Plan -Other Basins	346.15	...	346.15	592.11	...	592.11	591.12	...	591.12	558.09	...	558.09
51. Interlinking of Rivers	1390.73	...	1390.73	4000.00	...	4000.00	2000.00	...	2000.00	2400.00	...	2400.00
52. Revised cost for completion of the Polavaram Irrigation Project (PIP) with water storage up to EL 41.15 metres i.e. Minimum Draw Down level (MDDL)	...	...	...	...	...	...	5512.50	...	5512.50	5936.00	...	5936.00
<b>DemandNo. 63</b>	<b>76538.30</b>	<b>...</b>	<b>76538.30</b>	<b>77354.90</b>	<b>...</b>	<b>77354.90</b>	<b>29886.00</b>	<b>...</b>	<b>29886.00</b>	<b>74192.00</b>	<b>...</b>	<b>74192.00</b>
<b>Department of Drinking Water and Sanitation</b>												
53. Jal Jeevan Mission (JJM) / National Rural Drinking Water Mission	69992.34	...	69992.34	70162.90	...	70162.90	22694.00	...	22694.00	67000.00	...	67000.00
54. Swachh Bharat Mission (Gramin)	6545.96	...	6545.96	7192.00	...	7192.00	7192.00	...	7192.00	7192.00	...	7192.00

## STATEMENT 4A

## CENTRALLY SPONSORED SCHEMES

(In ₹ Crores)

MINISTRY/DEPARTMENT	Actuals 2023-2024			Budget Estimates 2024-2025			Revised Estimates 2024-2025			Budget Estimates 2025-2026		
	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total
<b>DemandNo. 65</b>	<b>1260.97</b>	...	<b>1260.97</b>	<b>1200.00</b>	...	<b>1200.00</b>	<b>1333.40</b>	...	<b>1333.40</b>	<b>1200.00</b>	...	<b>1200.00</b>
<b>Law and Justice</b>												
55. Infrastructure Facilities for Judiciary	1060.97	...	1060.97	1000.00	...	1000.00	1133.40	...	1133.40	1000.00	...	1000.00
56. Fast Track Special Courts (FTSCs)	200.00	...	200.00	200.00	...	200.00	200.00	...	200.00	200.00	...	200.00
<b>DemandNo. 70</b>	<b>189.24</b>	...	<b>189.24</b>	<b>912.90</b>	...	<b>912.90</b>	<b>908.91</b>	...	<b>908.91</b>	<b>1913.98</b>	...	<b>1913.98</b>
<b>Ministry of Minority Affairs</b>												
57. Pradhan Mantri Jan Vikas Karyakaram	189.23	...	189.23	910.90	...	910.90	908.90	...	908.90	1913.97	...	1913.97
58. Education Scheme for Madrasas and Minorities	0.01	...	0.01	2.00	...	2.00	0.01	...	0.01	0.01	...	0.01
<b>DemandNo. 72</b>	<b>885.30</b>	<b>1.50</b>	<b>886.80</b>	<b>1062.17</b>	<b>1.50</b>	<b>1063.67</b>	<b>763.50</b>	<b>1.50</b>	<b>765.00</b>	<b>1062.17</b>	<b>1.50</b>	<b>1063.67</b>
<b>Ministry of Panchayati Raj</b>												
59. Rashtriya Gram Swaraj Abhiyan (RGSA)	885.30	1.50	886.80	1062.17	1.50	1063.67	763.50	1.50	765.00	1062.17	1.50	1063.67
<b>DemandNo. 87</b>	<b>149714.06</b>	...	<b>149714.06</b>	<b>184199.14</b>	...	<b>184199.14</b>	<b>157625.33</b>	...	<b>157625.33</b>	<b>188489.00</b>	...	<b>188489.00</b>
<b>Department of Rural Development</b>												
60. National Social Assistance Programme	9476.44	...	9476.44	9652.00	...	9652.00	9652.00	...	9652.00	9652.00	...	9652.00
61. Mahatma Gandhi National Rural Employment Guarantee Programme	89153.71	...	89153.71	86000.00	...	86000.00	86000.00	...	86000.00	86000.00	...	86000.00
62. Pradhan Mantri Gram Sadak Yojna	15379.59	...	15379.59	19000.00	...	19000.00	14500.00	...	14500.00	19000.00	...	19000.00
63. Deendayal Antyodaya Yojana-National Rural Livelihood Mission- (DAY-NRLM)	13934.13	...	13934.13	15047.00	...	15047.00	15047.00	...	15047.00	19005.00	...	19005.00
64. Pradhan Mantri Awas Yojna- Grameen (PMAY-G)	21770.19	...	21770.19	54500.14	...	54500.14	32426.33	...	32426.33	54832.00	...	54832.00
<b>DemandNo. 88</b>	<b>1564.63</b>	...	<b>1564.63</b>	<b>2501.00</b>	...	<b>2501.00</b>	<b>1800.00</b>	...	<b>1800.00</b>	<b>2505.00</b>	...	<b>2505.00</b>
<b>Department of Land Resources</b>												
65. Watershed Development Component-Pradhan Mantri Krishi Sinchai Yojana	1564.63	...	1564.63	2501.00	...	2501.00	1800.00	...	1800.00	2505.00	...	2505.00
<b>DemandNo. 92</b>	<b>525.69</b>	...	<b>525.69</b>	<b>1434.95</b>	...	<b>1434.95</b>	<b>669.14</b>	...	<b>669.14</b>	<b>3049.90</b>	...	<b>3049.90</b>
<b>Ministry of Skill Development and Entrepreneurship</b>												
66. Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) - EAP	213.46	...	213.46	380.00	...	380.00	350.00	...	350.00	...	...	...
67. Skill Strengthening for Industrial Value Enhancements (STRIVE) - EAP	245.67	...	245.67	5.05	...	5.05	5.14	...	5.14	...	...	...
68. Strengthening of Infrastructure for Institutional Training	66.56	...	66.56	49.90	...	49.90	20.00	...	20.00	49.90	...	49.90
69. New ITI Upgradation Scheme	...	...	...	1000.00	...	1000.00	294.00	...	294.00	3000.00	...	3000.00
<b>DemandNo. 93</b>	<b>8629.34</b>	...	<b>8629.34</b>	<b>11959.98</b>	...	<b>11959.98</b>	<b>9015.63</b>	...	<b>9015.63</b>	<b>12327.69</b>	...	<b>12327.69</b>
<b>Department of Social Justice and Empowerment</b>												
70. Post Matric Scholarship for SCs	5476.22	...	5476.22	6359.98	...	6359.98	5500.00	...	5500.00	6360.00	...	6360.00

## STATEMENT 4A

## CENTRALLY SPONSORED SCHEMES

(In ₹ Crores)

MINISTRY/DEPARTMENT	Actuals 2023-2024			Budget Estimates 2024-2025			Revised Estimates 2024-2025			Budget Estimates 2025-2026		
	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total	Revenue	Capital	Total
71. Pre Matric Scholarship for SCs and Others	446.64	...	446.64	500.00	...	500.00	450.00	...	450.00	577.96	...	577.96
72. Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	471.12	...	471.12	2140.00	...	2140.00	800.00	...	800.00	2140.00	...	2140.00
73. Strengthening of Machinery for Enforcement of Protection of Civil Rights Act, 1995 and Prevention of Atrocities Act, 1989	535.19	...	535.19	550.00	...	550.00	500.00	...	500.00	463.00	...	463.00
74. PM Young Achievers Scholarship Award Scheme for Vibrant India (PM YASASVI) for OBCs, EBCs and DNTs	1316.65	...	1316.65	1836.00	...	1836.00	1380.63	...	1380.63	2190.00	...	2190.00
75. Atal Vayo Abhyuday Yojana (AVYAY)	210.48	...	210.48	260.00	...	260.00	145.00	...	145.00	263.73	...	263.73
76. National Action Plan for Drug Demand Reduction (NAPDDR)	173.04	...	173.04	314.00	...	314.00	240.00	...	240.00	333.00	...	333.00
<b>DemandNo. 99</b>	<b>5.27</b>	...	<b>5.27</b>	<b>5.27</b>	...	<b>5.27</b>	<b>5.27</b>	...	<b>5.27</b>	<b>0.01</b>	...	<b>0.01</b>
<b>Ministry of Tourism</b>												
77. Safe Tourist Destination for Women	5.27	...	5.27	5.27	...	5.27	5.27	...	5.27	0.01	...	0.01
<b>DemandNo. 100</b>	<b>3279.30</b>	...	<b>3279.30</b>	<b>4300.00</b>	...	<b>4300.00</b>	<b>3629.74</b>	...	<b>3629.74</b>	<b>5582.45</b>	...	<b>5582.45</b>
<b>Ministry of Tribal Affairs</b>												
78. Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)	3279.30	...	3279.30	4300.00	...	4300.00	3629.74	...	3629.74	5582.45	...	5582.45
<b>DemandNo. 101</b>	<b>24721.99</b>	...	<b>24721.99</b>	<b>25818.14</b>	...	<b>25818.14</b>	<b>22913.00</b>	...	<b>22913.00</b>	<b>26610.00</b>	...	<b>26610.00</b>
<b>Ministry of Women and Child Development</b>												
79. Saksham Anganwadi and POSHAN 2.0 (Umbrella ICDS - Anganwadi Services, Poshan Abhiyan, Scheme for Adolescent Girls)	21809.64	...	21809.64	21200.00	...	21200.00	20070.90	...	20070.90	21960.00	...	21960.00
80. Mission VATSALYA (Child Protection Services and Child Welfare Services)	1390.71	...	1390.71	1472.17	...	1472.17	1391.00	...	1391.00	1500.00	...	1500.00
81. Mission Shakti (Mission for Protection and Empowerment for Women)	1521.64	...	1521.64	3145.97	...	3145.97	1451.10	...	1451.10	3150.00	...	3150.00
<b>Others</b>	<b>17145.01</b>	<b>-29.05</b>	<b>17115.96</b>	<b>-8034.42</b>	...	<b>-8034.42</b>	<b>15873.65</b>	...	<b>15873.65</b>	<b>-1649.07</b>	...	<b>-1649.07</b>
82. Others (including amount Met from & Transfer to various funds)	17145.01	-29.05	17115.96	-8034.42	...	-8034.42	15873.65	...	15873.65	-1649.07	...	-1649.07
<b>Grand Total</b>	<b>444416.49</b>	<b>130.71</b>	<b>444547.20</b>	<b>505941.24</b>	<b>36.83</b>	<b>505978.07</b>	<b>415322.05</b>	<b>34.20</b>	<b>415356.25</b>	<b>536826.78</b>	<b>23.43</b>	<b>541850.21</b>